

Annexure-1

Name of the corporate debtor: Tristar Global Infrastructure Private Limited; Date of commencement of liquidation: October 12, 2020; List of stakeholders as on: March 19, 2021
List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that	Amount of claim rejected	Amount of claim under	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1	Punjab National Bank			694,874,543	694,874,543	Secured	-	Yes	Annexure-I	-	-	98.18%	-	-	-	-	-

Annexure-2

Name of the corporate debtor: Tristar Global Infrastructure Private Limited; Date of commencement of liquidation: October 12, 2020; List of stakeholders as on: March 19, 2021

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification	Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted						
1	Paisalo Digital Limited			8,536,831	8,536,831	Unsecured	-	1.21%	-	-	-	-	-	-
2	Dhanlaxmi Bank Limited			4,367,427	4,367,427	Unsecured	-	0.62%	-	-	-	-	-	-

**TRISTAR GLOBAL INFRASTRUCTURE PRIVATE LIMITED-in-LIQUIDATION
SECURITY INTEREST OF FINANCIAL CREDITORS**

S.No.	Charge Holder Name	Charge ID	Particulars of the property or asset(s) charged
1	Punjab National Bank	80025371	<p>stock in process, finished goods, goods in transit, packing material, stores & spares etc and all other current assets.</p> <p>(ii) Hypothecation of moveable assets forming parts of the fixed/block assets as per ABS 31.03.14 excluding specifically charged to Term Lenders.</p> <p>(iii) Hypothecation of Future FDRs of Rs. 2.75 Crore under Bank's Lien as security.</p> <p>(iv) Hypothecation of entire current assets, present and future, including entire stocks, book-debts, loans and advances etc.</p> <p>(v) The EM of Commercial Property in the name of Copia Corporate Suits located at Plot No. 9, Unit No. 401, Copia Corporate Suits Jasola, New Delhi having RV Rs. 8.44 Cr. and MV Rs. 9.93 Cr.</p> <p>(vi) Second charge on 2 IPs in name of Ms. Anila Chathrath and Ms. Kusum Vasudeva.</p> <p>(vii) Personal Guarantee of Mr. Vijay Vasudev, Mr. Sameer Vasudev, Ms. Kusum Vasudev, Dr. Vandana Chathrath nee Vasudev & Ms. Anila Chathrath to the extent of her share in the property.</p> <p>(viii) Corporate Guarantee given by M/S Triumph Infrastructure Pvt. Ltd., M/S Tristar Realtors Pvt. Ltd., & M/S Genuine Infrasturure Pvt. Ltd.</p>
2	Punjab National Bank	90058846	<p>(i) FLC - Shipping documents (DA/DP) including Bill of lading/ covering imported raw material /stores/ spares/ other goods for trading.</p> <p>(ii) ILC - DA/DP Bills accompanied by RRs/ MTRs of approved transport companies covering purchase of raw material/stores/ spares</p> <p>(iii) Corporate Guarantee given by M/S Triumph Infrastructure Pvt. Ltd., M/S Tristar Realtors Pvt. Ltd., & M/S Genuine Infrasturure Pvt. Ltd.</p> <p>(iv) The EM of Commercial Property in the name of Copia Corporate Suits located at Plot No. 9, Unit No. 401, Copia Corporate Suits Jasola, New Delhi having RV Rs. 8.44 Cr. and MV Rs. 9.93 Cr.</p> <p>(v) Personal Guarantee of Mr. Vijay Vasudev, Mr. Sameer Vasudev, Ms. Kusum Vasudev, Dr. Vandana Chathrath nee Vasudev & Ms. Anila Chathrath to the extent of her share in the property.</p> <p>(vi) Second charge on 2 IPs in name of Ms. Anila Chathrath and Ms. Kusum Vasudeva.</p>
3	Punjab National Bank	90058971	<p>Hypothecation of assets described in general terms in the schedule hereto particularly goods/assets represented by documents drawn/covered under letter of credit issued under the above said limit</p> <p>Hypothecation of all fixed/block assets described in general terms in the schedule particularly all the SFF & FF items purchased/to be purchased both present and future</p> <p>Hypothecation of all present & future current assets i.e. Stocks of RM, WIP, FG, Cons. Stores and book debts, outstanding, decrees, monies, receivables, securities, claims, Govt subsidies, investments, rights.</p>
4	Paisalo Digital Limited (Formerly known as S. E. Investments Limited)	-	Personal Guarantee of Directors of Borrower Company i.e. Shri Vijay Vasudeva, Shri Sameer Vasudeva, Smt. Kusum Vasudeva.
5	Dhanlakshmi Bank	-	Not Applicable